

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2135**  
ANSWERED ON 20.12.2022

**POLICY FOR PROMOTING USAGE OF EVs**

2135. SHRI RAMALINGAM S.:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) whether the Government is formulating any new or updating policy for boosting usage of Electric Vehicles (EVs) among the masses and if so, the details thereof;
- (b) the number of charging stations already set up in the State of Tamil Nadu and if so, the details in this regard;
- (c) the details of steps/initiatives taken by the Government to ensure the recycling of batteries for EVs;
- (d) whether the Government have signed a new agreement or MoU in order to boost the usage of EVs and if so, the details thereof; and
- (e) the details and the number of electric vehicles sold in the country across all vehicle categories?

**ANSWER**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES  
(SHRI KRISHAN PAL GURJAR)

(a): Yes, Sir. To boost the usage of electric vehicles in the country, following three schemes have been formulated by the Ministry of Heavy Industries:

- i. Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of five years commencing from 1<sup>st</sup> April, 2019 with a total budgetary support of Rs. 10,000 crore.

Under FAME-India Scheme phase-II, incentives are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price of electric vehicles. The incentive is linked to battery capacity i.e. Rs. 10,000/KWh for e-3W and e-4W with a cap 20% of the cost of vehicle. Further, the incentive/ subsidies for e-2W has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle w.e.f. 11<sup>th</sup> June, 2021.

- ii. Production Linked Incentive (PLI) Scheme for Automotive Sector: The Government on 15<sup>th</sup> Sep 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores. Electric vehicles are covered under this PLI scheme.

iii. PLI Scheme for Advanced Chemistry Cell (ACC): The Government on 12<sup>th</sup> May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 30 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.

(b): Under phase-II of FAME-India Scheme, the Ministry of Heavy Industries has sanctioned 2,877 electric vehicle charging stations in 68 cities across 25 states/UTs including the State of Tamil Nadu. Further, 1576 charging stations across 9 Expressways and 16 Highways under phase-II of FAME India Scheme has also been sanctioned. The state-wise details of charging stations as sanctioned under phase-II of FAME India Scheme are attached at **ANNEXURE**.

(c): As per the information received from Ministry of Environment, Forest and Climate Change, Government of India published the Battery Waste Management Rules, 2022 on 24<sup>th</sup> August, 2022 for environmentally sound management of waste batteries, including EV batteries.

The rules provide Extended Producer Responsibility framework for producers of batteries to recycle/ refurbish the waste batteries as per the prescribed timelines. Further, the rules mandate the recyclers to recover the minimum percentage of materials from waste batteries.

(d): No such agreement or MoU has been signed by the Ministry of Heavy Industries in this regard.

(e): As per e-vahan4 portal, Ministry of Road Transport and Highways, total 18 lakhs (approx.) electric vehicles are registered in the country as on 30.11.2022.

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**ANNEXURE**

Phase-II of FAME India Scheme:

- Ministry of Heavy Industries has sanctioned 2,877 Electric Vehicle Charging Stations in 68 cities across 25 States/UTs.

<b>State</b>	<b>No. of EV chargers sanctioned</b>
Maharashtra	317
Andhra Pradesh	266
<b>Tamil Nadu</b>	<b>281</b>
Gujarat	278
Uttar Pradesh	207
Rajasthan	205
Karnataka	172
Madhya Pradesh	235
West Bengal	141
Telangana	138
Kerala	211
Delhi	72
Chandigarh	70
Haryana	50
Meghalaya	40
Bihar	37
Sikkim	29
Jammu & Kashmir	25
Chhattisgarh	25
Assam	20
Odisha	18
Uttarakhand	10
Puducherry	10
Andaman and Nicobar (Port Blair)	10
Himachal Pradesh	10
<b>Total</b>	<b>2877</b>

- MHI has sanctioned 1576 EV Charging Stations across **9 Expressways & 16 Highways**.  
**Details are as specified below:**

<b>Sl. No</b>	<b>Expressways</b>	<b>EV Charging Stations Sanctioned</b>
1	Mumbai - Pune	10
2	Ahmadabad - Vadodara	10
3	Delhi Agra Yamuna	20
4	Bengaluru Mysore	14
5	Bangaluru-Chennai	30
6	Surat-Mumbai	30
7	Agra-Lucknow	40
8	Eastern Peripheral (A)	14
9	Hyderabad ORR	16
<b>Sl. No</b>	<b>Highways</b>	<b>EV Charging Stations Sanctioned</b>
1	Delhi - Srinagar	80
2	Delhi – Kolkata	160
3	Agra - Nagpur	80
4	Meerut to Gangotri Dham	44
5	Mumbai - Delhi	124
6	Mumbai-Panaji	60
7	Mumbai - Nagpur	70
8	Mumbai - Bengaluru	100
9	Kolkata - Bhubaneswar	44
10	Kolkata - Nagpur	120
11	Kolkata - Gangtok	76
<b>12</b>	<b>Chennai-Bhubaneswar</b>	<b>120</b>
<b>13</b>	<b>Chennai - Trivendram</b>	<b>74</b>
<b>14</b>	<b>Chennai-Ballary</b>	<b>62</b>
<b>15</b>	<b>Chennai - Nagpur</b>	<b>114</b>
16	Mangaldai - Wakro	64
<b>1576</b>		

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